

(17)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P. (Civil) No. 207/93 in O.A. No. 2640/91

New Delhi this the 11th day of November, 1993.

CORAM :

THE HON'BLE MR. JUSTICE V. S. MALIMATH, CHAIRMAN  
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

V. P. Bhargava  
S/O Kalu Ram Bhargava,  
Retired Station Superintendent,  
Northern Railway, Delhi Cantt.,  
R/O A-2/169, Vikaspuri,  
New Delhi.  
By Advocate Shri B. K. Batra

... Petitioner

Versus

1. Shri Raj Kumar,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.
2. Shri Sunil Mishra,  
Sr. Divisional Personnel Officer,  
Northern Railway, DRM's Office,  
Bikaner.

... Respondents

By Advocate Shri K. K. Patel

ORDER (ORAL)

Hon'ble Mr. Justice V. S. Malimath :-

The learned counsel for the petitioner submits  
that the judgment has since been complied with. Hence,  
these proceedings are dropped.

*Adige*  
( S. R. Adige )  
Member (A)

*Malimath*  
( V. S. Malimath )  
Chairman

/as/